

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Details of power projects functioning in Maharashtra at present and the quantum of power generated by each project during 1993-94 to 1995-96 is given in attached statement.

(b) Entitlement vis-a-vis Actual drawal by Maharashtra from Central Sector Stations in the region during the last three years is given below :

	Entitlement (MU)	Actual drawal (MU)
1993-94	7925.1	6668.1
1994-95	8184.9	6524.6
1995-96	10197.6	8996.6

Maharashtra received an assistance of 9.6 MU and 52.0 MU from Northern Region during 1994-95 and 1995-96 respectively.

(c) and (d) There are 9 sanctioned/ongoing Hydro and Thermal projects in Maharashtra with a total capacity of 3075 MW.

(e) Various measures being taken to improve the availability of power in Maharashtra include expediting the commissioning of new generating capacity, maximising the generation from existing capacity, implementation of R&M programme, reduction in T&D losses, effective load management and energy conservation measures, arranging of power from neighbouring State/System and encouraging private sector participation in power generation etc.

#### Statement

##### Stationwise Power Generation in Maharashtra

Name of the Station	1993-94	1994-95	1995-96
1	2	3	4
<b>Thermal</b>			
Nasik	5051	5157	5045
Koradi	6260	5679	6277
Paron	278	198	202
Bhusawal	2538	2883	2599
Parli	3184	3501	3287
Chandrapur	7816	8865	11270
Khaperkheda-II	2849	3087	2549
Uran GT	1727	3665	4872
<b>Hydro</b>			
Koyna	3413	3951	2757
Koyna Dam	185	185	69
Vaitarna	120	269	113

1	2	3	4
Paithon	33	40	13
Tillary	146	157	81
Bhira Tail	109	83	72
Bandardhar	28	2	0
Bhatsu	53	40	33
Small Hydro	209	226	98
Trombay	5691	6340	7353
Trombay GT	184	677	1466
Trombay (H)	1430	1334	1191
Tarapur APS	1821	1517	1552
Dhanu (BSES)	0	15	1222

#### Food Effected Tribals

3834. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government are aware of the condition of tribals of Bihar who are indebted and flood effected;

(b) if so, the details thereof;

(c) the amount of assistance provided to them by the Union Government and the State Government under the Poverty Alleviation Programme and the name of agencies which provided the said amount; and

(d) the steps proposed to be taken by the Government to do away with the system of engaging middleman in the process of providing the amount of assistance ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (d) Information is being collected and will be laid on the Table of the House.

#### Establishment of Nagarpalikas

3835. SHRI S.P. JAISWAL :  
SHRI SOHAN VEER SINGH :

Will the PRIME MINISTER be pleased to state :

(a) the details of the Mahanagarपालikas and Nagarpalikas functioning in Uttar Pradesh, district-wise;

(b) whether there is any proposal under consideration of the Government to constitute more new Nagarpalikas;

(c) if so, the details thereof;

(d) the time by which new Nagarpalikas are likely to be constituted; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) District-wise details of Mahanagar Palikas and Nagar Palikas in Uttar Pradesh are given in the enclosed statement.

(b) and (c) Proposals for conversion of two Nagar Panchayats into Municipal Council, namely Loni in district Ghaziabad and Siswa Bazar in district Gorakhpur are under consideration of the State Government.

(d) The proposal for conversion of Loni Nagar Panchayat into Municipal Council has been stayed by the Hon'ble High Court. Therefore, the conversion will come into effect only after the stay is vacated. The case of conversion of Siswa Bazar is under consideration of the State Government.

(e) Question does not arise.

**Statement**

*Mahanagar Palikas (Total - 11)*

S. No.	Name of Mahanagar Palika (Municipal Corporation)
1.	Agra
2.	Aligarh
3.	Allahabad
4.	Bareilly
5.	Gaziabad
6.	Gorakhpur
7.	Kanpur
8.	Lucknow
9.	Meerut
10.	Moradabad
11.	Varanasi

*II. Nagar Palika Parishad (Total - 226)*

Name of District	S. No.	Name of Nagar Palika Parishad (Municipal Council)
1	2	3
Agra	1.	Achnera
	2.	Bah
	3.	Idmatpur
	4.	Fatehpur-Sikri

1	2	3
Aligarh	5.	Shamshabad
	6.	Atrouli
	7.	Hathras
	8.	Khair
	9.	Sikandrabad
Almora	10.	Almora
	11.	Bageshwar
Azamgarh	12.	Azamgarh
	13.	Mubarakpur
Barabanki	14.	Barabanki
	15.	Rudauli
Basti	16.	Basti
	17.	Khalilabad
Ballia	18.	Ballia
	19.	Rasra
Bhadoi	20.	Bhadoi
	21.	Gopiganj
Bijnor	22.	Afjalgarh
	23.	Bijnor
	24.	Chandpur
	25.	Dhampur
	26.	Haldaur
	27.	Kiratpur
	28.	Nazibabad
	29.	Nagina
	30.	Nehtaur
	31.	Noorpur
	32.	Sherkot
Bulandshahr	33.	Sheohara
	34.	Anoopshahr
	35.	Bulandshar
	36.	Dibai
	37.	Gulauthi
	38.	Jahagirabad
	39.	Khurja
	40.	Siana
	41.	Sikarpur
	42.	Sikandrabad

	2	3		2	3
Badaun	43.	Bisauli	Ferozabad	82.	Ferozabad
	44.	Bilsi		83.	Sikohabad
	45.	Badaun		84.	Sirsaganj
	46.	Kakrala		85.	Tundia
	47.	Saswan	Farrakabad	86.	Chhibramau
	48.	Ujhani		87.	Farakabad
Jarelli	49.	Aonla		88.	Gursaiganj
	50.	Baheri		89.	Kannauj
	51.	Faridpur		90.	Khemganj
	52.	Nawabganj	Fatehpur	91.	Bidiki
Banda	53.	Attrra		92.	Fatehpur
	54.	Banda	Gaziabad	93.	Dadri
	55.	Chitrakoot dham		94.	Garhmukteshwar
Bahraich	56.	Bahraich		95.	Hapur
	57.	Nanpara		96.	Moradnagar
Chamoli	58.	Gopeshwar		97.	Modinagar
Dehradun	59.	Joshimath		98.	Pilkhua
	60.	Dehradun	Gazipur	99.	Gazipur
	61.	Mussoori		100.	Jamania
	62.	Rishikesh		101.	Mohammadabad
	63.	Vikasnagar	Gonda	102.	Balrampur
Deoria	64.	Deoria		103.	Culnolganj
	65.	Gauraberhaj		104.	Gonda
	66.	Aliganj		105.	Nawabganj
	67.	Etah		106.	Utraulua
	68.	Ganjundwara	Haridwar	107.	Haridwar
	69.	Jaleshwar		108.	Mangalur
	70.	Kasganj		109.	Roorkee
	71.	Soron	Hardoi	110.	Bilgram
	72.	Marehra		111.	Hardoi
Etawah	73.	Auraiya		112.	Malwan
	74.	Bharthna		113.	Pihani
	75.	Etawah		114.	Shahbad
	76.	Jaswantnagar		115.	Shandila
Faizabad	77.	Akbarpur		116.	Sandi
	78.	Ayodhya	Hamirpur &	117.	Chakrakhadi
	79.	Faizabad	Mahoba	118.	Hamirpur
	80.	Jalalpur		119.	Mahoba
	81.	Tanda		120.	Maudaha
				121.	Rath

1	2	3	1	2	3
Jalaun	122.	Jalaun	Meerut	166.	Baraut
	123.	Konch		167.	Baghpat
	124.	Kalpi		168.	Mawana
Jhansi	125.	Orai		169.	Sardhana
	126.	Baruasagar	Mainpuri	170.	Mainpuri
	127.	Chirgaon	Nainital	171.	Bazpur
	128.	Gursarai		172.	Bhowali
	129.	Jhansi		173.	Godarpur
	130.	Mauranipur		174.	Haldwani
	131.	Samthar		175.	Jaspur
Jaunpur	132.	Jaunpur		176.	Kashipur
	133.	Mongrabadshapur		177.	Ktchha
	134.	Shahganj		178.	Khatima
Kanpur Dehat	135.	Bilhor		179.	Nainital
	136.	Ghatampur		180.	Rudrapur
	137.	Pokhraiyan		181.	Ramnagar
Khori	138.	Golagokaranath		182.	Sitarganj
	139.	Lakhimpur		183.	Tanakpur
	140.	Mohamdi	Pauri	184.	Dogadda
	141.	Palliankalan		185.	Kotdwar
Lalitpur	142.	Lalitpur		186.	Pauri
Mathura	143.	Kosikalan		187.	Srinagar
	144.	Mathura	Pithoragarh	188.	Pithoragarh
	145.	Vridavan	Pilibhit	189.	Bisalpur
Mau	146.	Maunathbhanjan		190.	Pilibhit
Maharajganj	147.	Nauthanwa		191.	Purnapur
	148.	Maharajganj	Pratapgarh	192.	Belapratapgarh
Mirzapur	149.	Ahaura	Padrauna	193.	Padrauna
	150.	Chunar	Rampur	194.	Bilaspur
	151.	Mirzapur Vindhyachal		195.	Milak
Moradabad	152.	Amroha		196.	Rampur
	153.	Bachhrau		197.	Saur
	154.	Bhajoi		198.	Tanda
	155.	Bilari	Raibareli	199.	Jais
	156.	Chanduasi		200.	Raibareli
	157.	Dhanaura	Saharanpur	201.	Deoband
	158.	Hasanpur		202.	Gangoh
	159.	Sambhal		203.	Nakur
	160.	Thakurdwara		204.	Sharanpur
Muzaffarnagar	161.	Kairana		205.	Sarswan
	162.	Khatauli	Shahjahanpur	206.	Jalalabad
	163.	Kandhla		207.	Shahjahanpur
	164.	Muzaffarnagar		208.	Tilhar
	165.	Shamli			

1	2	3
Sitapur	209.	Biswan
	210.	Khairabad
	211.	Lahirpur
	212.	Mohammadabad
	213.	Misrik Nimsar
	214.	Sitapur
Sidharthnagar	215.	Bansi
	216.	Tetribazar
Sonbhadra	217.	Robertsganj
Sultanpur	218.	Sultanpur
Tehri	219.	Narendranagar
	220.	Tehri
Unnao	221.	Bangermau
	222.	Gangaghat
	223.	Unnau
Uttarkashi	224.	Uttarkashi
Varanasi	225.	Mughalsari
	226.	Ramnagar

#### Link Road

3836. SHRI RAMSHAKAL

SHRI RAJESH RANJAN ALIAS PAPPU YADAV:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have any scheme to connect all the villages in the country with link roads, particularly SC/ST dominated areas;

(b) if so, whether obstacles are created by the forest department in connecting the villages situated in the forests;

(c) the policy of the Government to connect the villages situated in forests with link roads; and

(d) the achievement made so far in this regard ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (d) Connecting of all categories of villages through link roads is a State subject. Funds for this purpose are provided by the State Governments in their Annual Plan under the Minimum Needs Programme. It is estimated that 85.7% of villages with population 1000 and above have been connected by Rural Link Roads upto 31st March, 1996. At present there is no Central Scheme for village connectivity.

#### Implementation of Development Projects

3837. DR. BALI RAM : Will the PRIME MINISTER be pleased to state :

(a) the names of the development projects being implemented in various towns and cities of Uttar Pradesh during the last three years and as on date alongwith the amount spent on these separately, location-wise;

(b) whether these projects are likely to be completed in the stipulated period; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Urban development projects are undertaken in states under the Scheme of Integrated Development of Small and Medium Towns (IDSMT). The projects being implemented in various cities and towns under IDSMT during the last three years and as on date include : sites and services, roads, drains, markets and shopping complexes, bus stations, street lighting, etc. The details of expenditures on IDSMT projects taken up during the last three years are not available. However, as reported by the Government of Uttar Pradesh, the total expenditures on the IDSMT Scheme since inception upto December 1996 is of the order of about Rs. 28 crores. Attached Statement provides the details of towns taken up under IDSMT and Central assistance released yearwise for the period 1993-96.

(b) and (c) The projects taken up under IDSMT during the last three years, i.e. during 1993-96 (8th Plan) are not likely to be completed before the end of the 8th plan. This is due to delay in execution of projects and non-mobilisation of institutional finance which is 20%-40% of the project cost under the existing IDSMT guidelines.

#### Statement

*Details of Approved Project Cost and Central Assistants released for Towns in Uttar Pradesh covered under the I.D.S.M.T. Scheme during the last three years.*

(Rs. in Lacs)

S. No.	Name of Town and Year in which covered	Approved Project Cost	Central Assistance Released
1	2	3	4
1993-94			
1.	Pilkhua	500.00	40.00
2.	Thana Bhavan	136.87	16.00
3.	Kotdwar	118.87	14.00